## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.81/BB/ 2017	1/BB/	For hearing	Rule-6 of I&B	Twenty Twenty Media Pvt Ltd Vs UL India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE			
3.	Dimple: A.R. 9845118049.	Petitioner 20/20.	Dine			
13.	Anindik Ray 7259650695 Counsel for Petition	Proposent UL Indianer is present. DUA Associate	s filed vakalath for			
	Corporate Debtor. For filing objection and also for suggesting the name of IRP,					
	list it on 17/11/2017.					
	Member (T		Member (J)			